NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM: **(IB)-2087(ND)2019**

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2020

NAME OF THE COMPANY: M/s. Sahaj Bharti Travels V/s. M/s. HCL Technologies Limited

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

Present for the Petitioner: Mr. Pragyan Sharma, Mr. Eeshan Pandey and Mr. Mohit Arora, Advocates

Present for the Respondent: Mr. Sameer Jain and Mr. Utkarsh, Advocates

ORDER

Ld. Counsel for the Petitioner prays for an adjournment on grounds that some talks of compromise have been initiated. At request, adjourned to 3rd February 2020.

-Sd-
(L. N. Gupta)
Member (T)

-Sd-
(Ina Malhotra)
Member (J)

(Sapna)